NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 143(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016

NAME OF THE COMPANY: Rockman Advertising and Marketing India Pvt. Ltd. & ors.

V/s.

M/s. Sharp Eye Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Gaucian Proxy Counsel Respondents.

Remain of Ashertish

Capta (Adm.)

2. P. K. Milled Deliocate Petitioner

3. MIC. Tiwari II

ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 15th September 2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 28/07/2016

(Vidya)